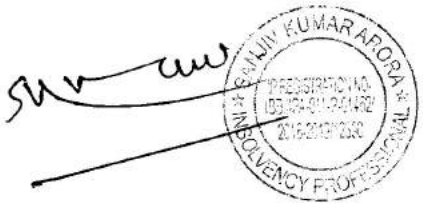
Annexure-2

Name of the corporate debtor: Risa International Limited; Date of commencement of CIRP: 31/08/2020; List of Creditors as on: 27/02/2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs.)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
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